MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 326 Imphal, Thursday, February 26, 2026 Phalguna 7, 1947)

GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

N O T I F I C A T I O N
Imphal, the 20th February 2026.

No. LA-1/2/2025-REV-REVENUE: The Governor of Manipur is pleased to notify under section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 read with section 9 and 40(2) of the Act (urgency clause) that the land measuring **48.36036 Hectare** described in the schedule given as **Annexure** are likely to be needed for a public purpose i.e. for construction of IMB Fence along Indo Myanmar Border and COB roads from BP-32 to BP -35 within Churachandpur District and that the Additional District Magistrate, Churachandpur has been appointed as Administrator under section 43 of the said Act for the purposes of Rehabilitation and Resettlement.

2. Further, the Governor of Manipur is also pleased to authorize the concerned Sub-Divisional Officer(s), Sub-Deputy Collector(s) and staff under their control to take steps under the provisions of section 12 read with section 13 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and to submit report to the Collector (LA), Chandel.

3. Under section 11(4) of the Act, no person shall make any transaction or cause any transaction of land i.e., sale/purchase, etc., or create any encumbrances on such land from the date of publication of such notification without prior approval of the Collector.

4. Objection to the acquisition, if any, may be filed by the person interested within 60 (sixty days) from the date of publication of this notification as provided under section 15 of the Act before Collector.

By orders & in the name of Governor,

TH KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

Sub Division	Village	Type of allignment	Length(m)	With (m)	Area (Sq m)
Suangdoh	Tuikuimuallum	Fence with Road	11467.75	9	103209.75
		Fence with foot track	2225	6	13350
		Approach road	5102.24	15	76533.6
		Muck Disposal	450	30	13500
	Kangkap	Fence with Road	8130	9	73170
		Muck Disposal	150	30	4500
Mualnuam	Sinzawl	Fence with Road	10880	9	97920
		Approach Road	2618	15	39270
		Muck Disposal	250	30	7500
	Khuanggin	Fence with Road	897.25	9	8075.25
		Approach Road	2605	15	39075
		Muck Disposal	250	30	7500

Total Area in Sq metre **483603.65**
Total Area in Hectare **48.360365**

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Digitally signed by
Thingbaijam Binodkumar Singh
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